



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018 (RELATING  
TO DIVISION BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.]**

| Sr.No.                  | Case Number   | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|-------------------------|---|--|---|--|
| <b><u>MOTION</u></b>    |   |  |   |  |
| 18                      | PIL/51/2018   | GHANASHYAM KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                      | MR. M K DAS<br>MS Z ANJUM<br>MS J SAIKIA<br>MR. R KAMAN                               | GA, ASSAM<br>ASSTT.S.G.I.<br>SC, G M D A<br>SC, GMC              |
| 19                      | WP(C)/5484/2018   | ECO TECH PAPERS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR P BHARADWAJ<br>MR. M K CHOUDHURY<br>MR. M SARMA<br>MR. A BARKATAKI<br>MR. N BARUAH | SC, FINANCE AND<br>TAXATION<br>MR. B GOGOI                       |
| <b><u>ADMISSION</u></b> |   |  |   |  |
| 20                      | WA/230/2018<br>CAVT. 505/2018, NOT BY HON.<br>K.R. SURANA, J    | THE STATE OF ASSAM AND 2 ORS<br><b>Versus</b><br>M/S ISHWAR FOOD PRODUCTS PVT LTD                        | MR. D SAIKIA<br>MR. B CHOUDHURY   | MRS N SAIKIA<br>MS. L BORGHAIN<br>MRS. P GOSWAMI<br>FOR CAVEATOR |
| 21                      | CrI.A./253/2018   | ELANGBAM BOBO @ KHANGANBA<br><b>Versus</b><br>NIA  | MR. S K SINGHA<br>MR. M G SINGH<br>MR. M K DUTTA<br>MR. N T SINGH                     | SC, NIA  |
| 22                      | CrI.A./254/2018   | MD EKABBAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR H R A CHOUDHURY<br>MR I U CHOUDHURY<br>MR. I A HAZARIKA<br>MR. A AHMED             | PP, ASSAM  |
|                         | <b>WITH</b><br>I.A.(CrI.)/612/2018<br><b>in</b> CrI.A./254/2018 | MD EKABBAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR H R A CHOUDHURY<br>MR I U CHOUDHURY<br>MR. I A HAZARIKA<br>MR. A AHMED             | PP, ASSAM  |
| <b><u>ORDERS</u></b>    |   |  |   |  |
| 23                      | I.A.(Civil)/2919/2017<br>FIXED<br><b>in</b> PIL/27/2013         | TREASURED WHEELS- THE NORTH EAST<br>HERITAGE FOUNDATION<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS | MR. N DUTTA<br>MR. P SUNDI<br>MR. R SINGHA  | GA, ASSAM  |

WITH  
PIL/27/2013

X X X

**Versus**  
IN RE - THE STATE OF ASSAM and 125  
ORS

MR.S S DEY  
SC, G.H.C

MR.N DUTTA  
GA, ASSAM  
MS. M MALLIK  
MR.P SUNDI  
MR. V RAJKHOWA  
MS. R HUSSAIN  
MR. S BARTHAKUR  
MR.R SINGHA

WITH  
I.A.(Civil)/497/2018  
in PIL/27/2013

RANJIT TERON AND 152 ORS  
**Versus**  
THE STATE OF ASSAM AND 125 ORS

MR. M PRACHA  
MR. B P BORAH  
MR. M K DAS  
MR. S A HUSSAIN  
MR D J HALOI  
MS J SAIKIA

GA, ASSAM

WITH  
I.A.(Civil)/888/2018  
in PIL/27/2013

RANJIT TERON AND 152 ORS  
**Versus**  
THE STATE OF ASSAM AND 125 ORS

MR. M PRACHA  
MR. M K DAS  
MS Z ANJUM  
MR. S A HUSSAIN  
MR D J HALOI  
MS J SAIKIA

GA, ASSAM

24 WITH  
WP(C)/415/2018

LALIT GOGOI  
**Versus**  
THE STATE OF ASSAM

MR D V THOMAS  
MR K J BARUAH  
MR N BORWANKAR  
MR V S KUSHWAHA  
MR P SARMA  
MR. S DUTTA

GA, ASSAM  
ASSTT.S.G.I.

25 Mat.App./53/2018  
FIXED

SMTI POMPI DAS @ POMPI RANI DAS  
**Versus**  
RAJU CHANDRA DAS

MR. A M BARBHUIYA  
MS F BEGUM  
MS. M MEDHI

WITH  
I.A.(Civil)/2242/2018  
in Mat.App./53/2018

SMTI POMPI DAS @ POMPI RANI DAS  
**Versus**  
RAJU CHANDRA DAS

MR. A M BARBHUIYA  
MS F BEGUM  
MS. M MEDHI

26 I.A.(Civil)/2902/2018  
TR.P.(C) 36/16(D/O), TR.P.(C)  
32/16(D/O)  
in Tr.P.(C)/36/2016

SHRI PRIYOTOSH DEY  
**Versus**  
SMT. SUPARNA DEY

MR H K DAS

MR. S P BHATTACHARJEE

27 I.A.(Civil)/2959/2018  
B/O  
in WA/11146/2018

MD KAFTAN MIA  
**Versus**  
M. HUSSAIN AHMED AND 16 ORS

MR. S K TALUKDAR  
MR. A B T HAQUE

SC, CO OP

WITH  
WA/11146/2018  
(Filing Number)

MD KAFTAN MIA  
**Versus**  
M. HUSSAIN AHMED AND 16 ORS

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. K K SHARMA      | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA      | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH         | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA      | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR      | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA        | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN         | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB            | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE      | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA        | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI     | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA         | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN       | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH       | 14-08-2018 | To | 24-08-2018 |



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLIMENTARY CAUSELIST**

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**[ For Monday, 13th August 2018 ]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK****COURT NO: 3****[DIVISION BENCH- II]**

| <b>Sr.No.</b> | <b>Case Number</b>   | <b>Main Parties</b>   | <b>Petitioner Advocate</b>  | <b>Respondent Advocate</b>  |
|---------------|--|---|---|---|
| <b>MOTION</b> |  |   |   |   |
| 53            | WP(C)/4765/2018<br>FIXED   | KAMALA RANI SAHA @ KAMALA SAHA<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.  | MR. M U MAHMUD<br>MR. M ALI<br>MR S ISLAM<br>MR P K DAS<br>MS. R AHMED      | MR. D BARUAH<br>SC, NRC<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T |
| 54            | WP(C)/4830/2018<br>FIXED   | SAIDUL ISLAM @ SAIDUL MIYA<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS       | MR. M U MAHMUD<br>MS K GOGOI<br>MR S ISLAM<br>MR. M ALI<br>MR P K DAS       | SC, NRC<br>MR. M ALI<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                              |
| 55            | WP(C)/4903/2018<br>WITH LCR, FIXED   | SMT. JUTI PAUL @ JYOTI RANI PAUL<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS | MR. S R BHATTACHARJEE<br>MR. S BHATTACHARJEE<br>MR U DEKA<br>MR. H A SARKAR | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T   |
| 56            | WP(C)/5475/2018  | SHYAMAL SARKAR<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.                  | MR. A MITRA<br>MR. S MITRA  | MR. D BARUAH<br>SC, NRC<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T |
| <b>ORDERS</b> |  |   |   |   |
| 57            | I.A.(Civil)/2397/2018<br>FIXED<br>in WA/200/2018<br><b>WITH</b><br>WA/200/2018 | ABUL KASEM AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS             | MD. S HUDA<br>MR. N HOQUE<br>MD. ARIF                                       | GA, ASSAM<br>ASSTT.S.G.I.   |
|               |  | ABUL KASEM AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS             | MD. S HUDA<br>MR. N HOQUE<br>MD. ARIF                                       | GA, ASSAM<br>ASSTT.S.G.I.   |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,13th August 2018]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO  
44 ALONG WITH THE FOLLOWING MATTERS.]**

| Sr.No.                          | Case Number                                    | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|---------------------------------|--|--|---|--|
| <b><u>DELIVERY OF ORDER</u></b> |  |  |   |  |
| 67                              | WP(C)/3123/2018<br>[ AT 2:00 P.M. ]            | MILITARY FARM DAIRY CIVILIAN<br>WORKERS UNION MISSAMARI<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.            | MR A DASGUPTA<br>MS B DAS<br>MR. R SARKAR<br>MR. B DAS                | MR. S C KEYAL<br>ASSTT.S.G.I.  |
| <b>WITH</b>                     |  |  |   |  |
| 68                              | WP(C)/5186/2014                                | MILITARY FARM DAIRY CIVILIAN<br>WORKERS UNION MISSAMARI, TEZPUR<br><b>Versus</b><br>THE UNION OF INDIA and 2 ORS | MR.A DASGUPTA<br>MR.B DAS<br>MS.B DAS                                 | C.G.C.<br>MR. D C BORAH(R-1,2&3)<br>ASSTT.S.G.I.                         |
| <b><u>MOTION</u></b>            |  |  |   |  |
| 69                              | WP(C)/5300/2018<br>CAVT. NO.0820/2018<br>FIXED | SUBAL DAS<br><b>Versus</b><br>ASSAM FISHERIES DEVELOPMENT<br>CORPORATION LTD AND 3 ORS.                          | MR. M BHAGABATI<br>MRS. B TALUKDAR<br>MS G BORA<br>MR. B KONWAR       | MR. S BANIK<br>MR S SARMA<br>MR K K GHOSH<br>SC, FISHERY<br>FOR CAVEATOR |
| 70                              | WP(C)/5406/2018                                | RAJKUMAR PRITHVIRAJ NARAYAN DEV<br>MECH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                        | MR. S Y AHMED<br>MR. N H BARBHUIYA                                    | GA, ASSAM<br>SC, BTC   |
| 71                              | WP(C)/5409/2018<br>B/O                         | URRUNABAND TEA ESTATE<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR G N SAHEWALLA<br>MR. A CHETIA<br>MD. ASLAM                         | GA, ASSAM<br>MR P S DEKA<br>SC, REVENUE                                  |
| 72                              | WP(C)/5413/2018                                | BORJHAR TOURIST CAB ASSOCIATION<br>AND ANR.<br><b>Versus</b><br>THE AIRPORTS AUTHORITY OF INDIA<br>AND 8 ORS.    | MR. P N GOSWAMI<br>MR. I KALITA<br>MR. K P PATHAK                     | GA, ASSAM<br>MR. R DUBEY<br>SC, A A I                                    |
| 73                              | WP(C)/5414/2018                                | SAJAL BHOWMIK<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LTD AND 5 ORS.                         | MR. M DUTTA<br>MR S DAS<br>MR S HOQUE                                 | MR. N J DUTTA<br>SC, APDCL   |
| 74                              | WP(C)/5416/2018                                | AKMAL ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>MRS H AHMED<br>MR. A MATIN | GA, ASSAM  |

|                  |  |  |   |   |
|------------------|--|--|---|---|
| 75               | WP(C)/5420/2018                                | M/S. DHUBRI BAZAR MACH BECHA KINA<br>SAMABAI SAMITY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. | MR. D K SARMAH<br>MS. A TALUKDAR  | GA, ASSAM   |
| 76               | WP(C)/5427/2018                                | SAJINA BIBI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR F U BARBHUIYA<br>MS S DAS  | GA, ASSAM   |
| 77               | WP(C)/5430/2018                                | SRI RATNAJIT BISWANATH AND 7 ORS.<br><b>Versus</b><br>THE GUWAHATI MUNICIPAL<br>CORPORATION AND 2 ORS.     | MR. N NATH<br>MR N TALUKDAR<br>MS D DEKA<br>MR. D THAKURIA              | MR. S BORA<br>SC, GMC   |
| 78               | WP(C)/5432/2018                                | MAYJAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MD. A. RASHID<br>MR. M HUSSAIN  | GA, ASSAM (R1,4TO7)<br>SC, FINANCE (R3)<br>SC, REVENUE (R2)   |
| 79               | WP(C)/5435/2018                                | PRAKASH SWAMI<br><b>Versus</b><br>THE POLLUTION CONTROL BOARD AND 3<br>ORS                                 | MR C BARUAH<br>MR. R TALUKDAR<br>MR. R BORO                             | GA, ASSAM<br>MR. P J PHUKAN<br>SC, PCB<br>SC, FOREST  |
| 80               | WP(C)/5437/2018                                | SANKAR SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. P K KALITA<br>MR G J SAIKIA   | SC, REVENUE   |
| 81               | WP(C)/5439/2018                                | ROBIN SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. S A AHMED<br>MS. M GOGOI<br>MS. D SWARGIARY                         | GA, ASSAM<br>MR. J HANDIQUE<br>SC, REVENUE  |
| 82               | WP(C)/5441/2018                                | M/S. STEEL AND GRIP AND ANR.<br><b>Versus</b><br>THE DEBTS RECOVERY TRIBUNAL AND 2<br>ORS.                 | MR. M KATAKI  |   |
| 83               | WP(C)/5445/2018                                | M/S. PLEXUS CONSTRUCTIONS AND<br>ENGINEERING PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.   | MR. R SARMA<br>MS B DEVI<br>MRS. S D SAIKIA<br>MRS. G M D BAISHYA       | GA, ASSAM   |
| 84               | WP(C)/5449/2018                                | DILIP SARMAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                    | MS. R CHOUDHURY<br>MR. M A LASKAR                                       | MS M HAZARIKA<br>GA, ASSAM<br>MR. S BORA<br>MR. R BORPUJARI<br>SC, G M D A<br>SC, GMC<br>SC, REVENUE  |
| 85               | WP(C)/5453/2018                                | NIJORA THAKURIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.  | MR. N N KARMAKAR<br>MR. M RAHMAN  | SC, REVENUE   |
| <b>ADMISSION</b> |  |  |   |   |
| 86               | WP(C)/4994/2018<br>CAVT. NO.0835/2018<br>FIXED | PURBOTTAR INSTITUTE OF NURSING<br>AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.               | MR A D CHOUDHURY<br>MR. D CHOUDHURY<br>MR. P DUTTA<br>MR. T CHAKRABORTY | MD F FARIDI (R6)<br>GA, ASSAM<br>MR. A DHAR (R6)<br>MR. A GOGOI (R3 & 4)<br>MR. D NATH (R3 & 4)<br>MR D KALITA<br>MR K K DAS (R6)<br>FOR CAVEATOR |
| 87               | WP(C)/4995/2018<br>CAVT. NO.0835/2018<br>FIXED | PURBOTTAR INSTITUTE OF NURSING<br>AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                | MR D CHOUDHURY<br>MR A D CHOUDHURY<br>MR. P DUTTA<br>MR. T CHAKRABORTY  | MD F FARIDI (R6)<br>GA, ASSAM<br>MR. A DHAR (R6)<br>MR. A GOGOI (R3 & 4)<br>MR. D NATH (R3 & 4)<br>MR D KALITA<br>MR K K DAS (R6)<br>FOR CAVEATOR |
| 88               | WP(C)/5217/2018<br>FIXED                       | G. G. TIMBERS AND VENEERS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                | MR A TEWARI<br>MS. P ADHIKARI<br>MR. D WANGDI                           | SC, FOREST  |

|     |                                |   |  |           |
|-----|--------------------------------|---|--|-----------|
| 89  | <b>WITH</b><br>WP(C)/3140/2017 | RIANGDO VENEERS PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                 | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH | GA, ASSAM |
| 90  | <b>WITH</b><br>WP(C)/3141/2017 | MEGHALAYA FOREST PRODUCT and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.         | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH | GA, ASSAM |
| 91  | <b>WITH</b><br>WP(C)/3211/2017 | MOKOKCHUNG SAW and VENEERS PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.      | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH | GA, ASSAM |
| 92  | <b>WITH</b><br>WP(C)/4216/2017 | CHANGKI VALLEY FOREST PRODUCTS PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.  | MR A TEWARI<br>MS.P ADHIKARI<br>MRS S KUMARI                             | GA, ASSAM |
| 93  | <b>WITH</b><br>WP(C)/4231/2017 | D.I. INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                           | MR A TEWARI<br>MS.P ADHIKARI<br>MRSS KUMARI                              | GA, ASSAM |
| 94  | <b>WITH</b><br>WP(C)/4245/2017 | DIMAPUR VENEER AND SAW MILLS PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.    | MR A TEWARI<br>MS.P ADHIKARI<br>MRSS KUMARI                              | GA, ASSAM |
| 95  | <b>WITH</b><br>WP(C)/4246/2017 | M/S. SARAMATI VENEER and SAW MILL UNIT<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.    | MR A TEWARI<br>MS.P ADHIKARI<br>MR.S KUMAR                               | GA, ASSAM |
| 96  | <b>WITH</b><br>WP(C)/4249/2017 | M/S. FRONTIER WOOD CRAFT<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                  | MR A TEWARI<br>MS.P ADHIKARI<br>MRS S KUMARI                             | GA, ASSAM |
| 97  | <b>WITH</b><br>WP(C)/4289/2017 | M/S. NAGALAND WOOD INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.             | MR A TEWARI<br>MS.P ADHIKARI   | GA, ASSAM |
| 98  | <b>WITH</b><br>WP(C)/4296/2017 | SUHANI VENEER and SAW MILLS<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.               | MR A TEWARI<br>MS.P ADHIKARI<br>MRSS KUMARI                              | GA, ASSAM |
| 99  | <b>WITH</b><br>WP(C)/4307/2017 | ANGAMI PLYWOOD<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                            | MR A TEWARI<br>MS.P ADHIKARI<br>MRS S KUMARI                             | GA, ASSAM |
| 100 | <b>WITH</b><br>WP(C)/4310/2017 | ABOI TIMBER INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                    | MR A TEWARI<br>MS.P ADHIKARI<br>MRS S KUMARI                             | GA, ASSAM |
| 101 | <b>WITH</b><br>WP(C)/4311/2017 | M/S. SOLAR TIMBERS PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.              | MR A TEWARI<br>MS.P ADHIKARI<br>MRSS KUMARI                              | GA, ASSAM |
| 102 | <b>WITH</b><br>WP(C)/5057/2017 | CONTINENTAL VENEER AND SAW MILLS and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS. | MR A TEWARI<br>MS.P ADHIKARI<br>MS.S KUMARI                              | GA, ASSAM |

|     |                                |   |   |           |
|-----|--------------------------------|---|---|-----------|
| 103 | <b>WITH</b><br>WP(C)/5135/2017 | CENT PLY DIVISION<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.                                   | MR A TEWARI<br>MS.P ADHIKARI<br>MS.M KUMARI                                     | GA, ASSAM |
| 104 | <b>WITH</b><br>WP(C)/5152/2017 | M.N. SAW CUM VENEER MILLS P LTD.<br>and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.        | MR A TEWARI<br>MS.P ADHIKARI<br>MS.S KUMARI                                     | GA, ASSAM |
| 105 | <b>WITH</b><br>WP(C)/5154/2017 | KAMLANG SAW and VENEER MILLS PVT.<br>LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.           | MR A TEWARI<br>MS. S KUMARI<br>MS. P ADHIKARI                                   | GA, ASSAM |
| 106 | <b>WITH</b><br>WP(C)/5310/2017 | GITANJALI UDHYOG,<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.                                   | MR A TEWARI<br>MS.P ADHIKARI<br>MS.S KUMARI                                     | GA, ASSAM |
| 107 | <b>WITH</b><br>WP(C)/5325/2017 | PURBANCHAL TIMBER INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.                        | MR A TEWARI<br>MS.P ADHIKARI<br>MS.S KUMARI                                     | GA, ASSAM |
| 108 | <b>WITH</b><br>WP(C)/6189/2017 | B K SAW AND VENEER MILL PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                      | MR A TEWARI<br>MS.P ADHIKARI<br>MS.S KUMARI                                     | GA, ASSAM |
| 109 | <b>WITH</b><br>WP(C)/6310/2017 | TIMBER CRAFT and VENEER PRODUCTS<br>INDIA PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS. | MS.P ADHIKARI<br>MR.A TIWARI<br>MS.S KUMARI                                     | GA, ASSAM |
| 110 | <b>WITH</b><br>WP(C)/84/2018   | M/S. NAGINIMORA TIMBER INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR A TEWARI<br>MRS S P TEWARI<br>MS. S KUMARI<br>MS. P ADHIKARI<br>MR. D WANGDI | GA, ASSAM |
| 111 | <b>WITH</b><br>WP(C)/211/2018  | M/S. GREEN WOOD INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR A TEWARI<br>MRS S P TEWARI<br>MS. S KUMARI<br>MS. P ADHIKARI<br>MR. D WANGDI | GA, ASSAM |
| 112 | <b>WITH</b><br>WP(C)/280/2018  | M/S. SELECTED TIMBER INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR A TEWARI<br>MRS S P TEWARI<br>MS. P ADHIKARI<br>MR. D WANGDI<br>MRS S KUMARI | GA, ASSAM |
| 113 | <b>WITH</b><br>WP(C)/298/2018  | M/S MARBIANG SAW MILL<br><b>Versus</b><br>THE STATE OF ASSAM  | MR A TEWARI<br>MRS S P TEWARI<br>MS. S KUMARI<br>MS. P ADHIKARI<br>MR. D WANGDI | GA, ASSAM |
| 114 | <b>WITH</b><br>WP(C)/328/2018  | M/S. LONGNAK TIMBER INDUSTRIES PVT.<br>LTD.<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR A TEWARI<br>MRS S P TEWARI<br>MS. P ADHIKARI<br>MS. S KUMARI<br>MR. D WANGDI | GA, ASSAM |
| 115 | <b>WITH</b><br>WP(C)/342/2018  | M/S. TZUDI FOREST PRODUCTS<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR A TEWARI<br>MRS S P TEWARI<br>MS. S KUMARI<br>MS. P ADHIKARI<br>MR. D WANGDI | GA, ASSAM |

|     |                               |   |   |           |
|-----|-------------------------------|---|---|-----------|
| 116 | <b>WITH</b><br>WP(C)/384/2018 | M/S. PASHUPATI TIMBER<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. D SARAF<br>MR. S S GUPTA<br>MR. R ALI                                     | GA, ASSAM |
| 117 | <b>WITH</b><br>WP(C)/919/2018 | AMBIKA WOOD PRODUCTS PVT LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS      | MR G KHANDELIA<br>MR K DEKA<br>MS J TRIPATHI                                  | GA, ASSAM |
| 118 | <b>WITH</b><br>WP(C)/953/2018 | CHATTONG FORESTS PRODUCTS PVT LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR G KHANDELIA<br>MR K DEKA<br>MS J TRIPATHI                                  | GA, ASSAM |
| 119 | <b>WITH</b><br>WP(C)/969/2018 | M/S. EVEREST FOREST PRODUCTS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.      | MRS S P TIWARI<br>MR A TEWARI<br>MS N SARMA<br>MS. P ADHIKARI<br>MR. D WANGDI | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |
| 23) | MS P CHAKRABORTY     | 13-08-2018 | To | 13-08-2018 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE L.S. JAMIR**

**COURT NO: 5**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - III) FROM ITEM NOS. 1 TO  
39 ALONG WITH THE FOLLOWING MATTERS.]**

| Sr.No. Case Number      | Main Parties  | Petitioner Advocate  | Respondent Advocate        |
|-------------------------|---|--|----------------------------|
| <b><u>MOTION</u></b>    |   |  |                            |
| 57 WP(C)/6570/2017      | SUBRATA SARKAR<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS.                              | MR.M U MAHMUD<br>MR.A DAS<br>MR.S ISLAM<br>MR.S HOQUE<br>MS.C KALITA<br>MRSR BORAH<br>MR.M ALI | ASSTT.S.G.I.               |
| 58 Cont.Cas(C)/345/2018 | NO. 5430057 DILIP KUMAR BHUYAN AND<br>52 ORS.<br><b>Versus</b><br>SUKHDEEP SANGWAN AND 2 ORS. | MR. A K BHATTACHARYYA<br>MR D K BHATTACHARYYA<br>MR. J KALITA<br>MR. D PEGU                    |                            |
| 59 WP(C)/5389/2018      | ASSAM GRAMIN VIKASH BANK AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.           | MR A D CHOUDHURY<br>MR. D CHOUDHURY<br>MR. P DUTTA<br>MR. T CHAKRABORTY                        | ASSTT.S.G.I.               |
| 60 WP(C)/5392/2018      | ASSAM GRAMIN VIKASH BANK AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.           | MR A D CHOUDHURY<br>MR. D CHOUDHURY<br>MR. P DUTTA<br>MR. T CHAKRABORTY                        | ASSTT.S.G.I.               |
| 61 WP(C)/5393/2018      | HIMANGSHU SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                              | MR. S B SARMA<br>MR. P M KALITA  | GA, ASSAM                  |
| 62 WP(C)/5399/2018      | JUGEN GOHAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                | MRS N SAIKIA<br>MS. L BORGHAIN<br>MRS. P GOSWAMI   | GA, ASSAM                  |
| 63 WP(C)/5400/2018      | DEBESWAR SHARMA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                    | MR. S MUNIR<br>MR A RAHMAN   | SC, A S T C<br>SC, FINANCE |
| 64 WP(C)/5401/2018      | PRATAP CHOWDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                             | MS C MEDHI<br>MR. S NATH<br>MR R DHAR<br>MR. S N DEV NATH                                      | GA, ASSAM                  |
| 65 WP(C)/5404/2018      | SUBRATA KUMAR CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                      | MR H R A CHOUDHURY<br>MRS K M SAIKIA<br>MR P BORAH   | GA, ASSAM                  |

|                  |                          |  |   |  |
|------------------|--------------------------|--|---|--|
| 66               | WP(C)/5456/2018          | DEBESWAR KACHARI AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. J LASKAR<br>MR F Z MAZUMDER   | MR. B GOGOI<br>SC, FINANCE DEPTT.<br>SC, DIMA HASAO<br>SC, SOIL CONSERVATION<br>DEPTT. |
| 67               | WP(C)/5469/2018          | PHULENDRA NARAYAN KONWAR AND 2<br>ORS.<br><b>Versus</b><br>THE ASSAM STATE CO-OPERATIVE<br>AGRICULTURE AND RURAL<br>DEVELOPMENT BANK LTD. AND 5 ORS. | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MR. B KONWAR                        | DR. B AHMED<br>SC, CO OP<br>GA, ASSAM  |
| 68               | WP(C)/5476/2018          | PRADIP KR. SARKAR AND 96 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. P S DEKA<br>MR. B J TALUKDAR<br>MR. P TALUKDAR<br>MR. D K BHAGAWATI               | SC, HEALTH AND F W<br>ASSTT.S.G.I.<br>SC, NRHM   |
| 69               | WP(C)/5479/2018          | MANJIT MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.   | MR A C BORBORA<br>MRS. R BORBORA<br>MR. M NATH<br>MR. M SMITH<br>MR. N SAIKIA         | GA, ASSAM<br>SC, G M D A<br>SC, FINANCE  |
| 70               | WP(C)/5481/2018<br>B/O   | THE BRAHMAPUTRA VALLEY FERTILIZER<br>CORPORATION LTD.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.  | S N SARMA<br>MR. M HUSSAIN<br>MR. K KALITA<br>MR. S CHOWDHURY                         | ASSTT.S.G.I.   |
| 71               | WP(C)/5492/2018<br>B/O   | SHRI DIPUL ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR B SINHA<br>MR. R ISLAM<br>MS. R GOHAIN   | MR. Y DOLOI<br>SC, TRANSPORT   |
| <b>ADMISSION</b> |                          |  |   |  |
| 72               | WP(C)/5829/2017<br>FIXED | AZIZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.  | MS.R CHOUDHURY<br>MR.A CHETRY<br>MR.A H M R CHOUDHURY<br>MR.U K NAIR<br>MR.P S SHARMA | GA, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |
| 23) | MS P CHAKRABORTY     | 13-08-2018 | To | 13-08-2018 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 9**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.]**

| Sr.No.                                    | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate                    |
|---|--|--|--|--|
| <b>ADMISSION</b>                          |  |  |  |  |
| 56  | FAO/47/2018<br>CAVT. 502/18                                      | SRI PRADIP CH GOSWAMI<br><b>Versus</b><br>MD. MOHI UDDIN AHMED AND 2 ORS       | DR. R SARMAH<br>MS. M PAUL<br>MR. S TAMANG                                       | MR. L K BORAH<br>FOR CAVEATOR          |
|   | <b>WITH</b><br>I.A.(Civil)/2960/2018<br><b>in</b> FAO/47/2018    | SRI PRADIP CH GOSWAMI<br><b>Versus</b><br>MD. MOHI UDDIN AHMED AND 2 ORS       | DR. R SARMAH<br>MS. M PAUL<br>MR. S TAMANG                                       | MR. L K BORAH<br>FOR CAVEATOR          |
| <b>FOR HEARING U/O XLI RULE II C.P.C.</b> |  |  |  |  |
| 57  | RSA/238/2018   | SRI BISHNU PRASAD<br><b>Versus</b><br>SMTI BINU HAZARIKA                       | MR. R P KAKOTI SR. ADV.<br>MR. A K DUTTA<br>MR. S SUTRADHAR                      |  |
| 58  | RSA/239/2018   | SMTI NIBEDITA BISWAS AND 2 ORS<br><b>Versus</b><br>SRI ASHUTOSH DEB AND 18 ORS | MR. N DHAR<br>DR. B U AHMED<br>MR K UDDIN<br>MR. S R BARBHUIYA<br>MR. T U LASKAR |  |
| <b>ORDERS</b>                             |  |  |  |  |
| 59  | MC/513/2015<br>WITH STAY PET., B/O<br><b>in</b> MFA/245309/2015  | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>DHARANI DAS and ANR,       | MS.R D MOZUMDAR  | MR.D K SAIKIA(R-1)<br>MS.S D SAIKIAR-1 |
|   | <b>WITH</b><br>MFA/245309/2015<br>(Filing Number)                | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>SRI DHARANI DAS and ANR,   |  |  |
| 60  | MC/878/2015<br>WITH STAY PET., B/O<br><b>in</b> MFA/245324/2015  | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>ANIL DEKA and ANR,         | MS.R D MOZUMDAR  | MR.D K SAIKIAR-1<br>MS.S D SAIKIA(R-1) |
|   | <b>WITH</b><br>MFA/245324/2015<br>(Filing Number)                | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>ANIL DEKA and ANR,         | MR.K N CHOUDHURY<br>MR.M MAHANTA   |  |
| 61  | MC/1190/2015<br>WITH STAY PET., B/O<br><b>in</b> MFA/245229/2015 | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>PARIMAL BARMAN and ANR,    | MS.R D MOZUMDAR  | MR.D K SAIKIAR-1<br>MS.S D SAIKIA(R-1) |

**WITH**  
MFA/245229/2015  
(Filing Number)

THE ORIENTAL INSURANCE COMPANY  
LTD

**Versus**  
SRIPARIMAL BARMAN and ANR

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |
| 23) | MS P CHAKRABORTY     | 13-08-2018 | To | 13-08-2018 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

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**[ For Monday,13th August 2018]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 13**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - II) ALONG WITH THE  
FOLLOWING MATTERS.]**

| Sr.No.        | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate                          |
|---------------|---|---|--|--|
| <b>MOTION</b> |   |   |  |  |
| 58            | WP(C)/4739/2018<br>CAVT. NO.0743/2018<br>CAVT. 743/18(D/O), FIXED | FORIZAL MAMUD<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                     | MR A R BHUYAN<br>MR. M A I HUSSAIN   | SC, SEC. EDU.<br>FOR CAVEATOR<br>MR. A MATIN |
| 59            | WP(C)/5438/2018   | KRISHNA KANTA THAKURIA AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. N N B CHOUDHURY<br>MR. N KALITA<br>MR. M DEWAN                                   | SC, ELEM. EDU                                |
| 60            | WP(C)/5455/2018<br>B/O  | UMANANDA SHARMA @ INDRA SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.    | MR. P J SAIKIA<br>MR. R S MISHRA   | SC, SEC. EDU.<br>GA, ASSAM                   |
| 61            | WP(C)/5461/2018   | ANIL BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                       | MR. B SAHARIA<br>MR. A M BARBHUIYA<br>MS F BEGUM<br>MS. M MEDHI                      | SC, ELEM. EDU                                |
| 62            | WP(C)/5462/2018   | SULTAN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                      | MR. S BANIK<br>MR K K GHOSH  | GA, ASSAM<br>MR. A CHAMUAH<br>SC, U G C      |
| 63            | WP(C)/5463/2018   | SYED AHMED ALI @ SAYED AHMED ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. N HOSSAIN<br>MR M MONDAL   | SC, ELEM. EDU                                |
| 64            | WP(C)/5464/2018   | BIPLAB DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                        | MR. N DHAR<br>MR. T U LASKAR<br>MS. S DASGUPTA<br>MS. U BARUAH                       | SC, SEC. EDU.                                |
| 65            | WP(C)/5467/2018   | BARNALI PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                    | MR. T J MAHANTA<br>MS. P BHATTACHARYA<br>MS. M KALITA                                | SC, SEC. EDU.                                |
| 66            | WP(C)/5478/2018   | MANASHI SINHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                     | MR. M K CHOUDHURY<br>MR. A BARKATAKI<br>MR. N BARUAH<br>MR P BHARDWAJ<br>MR. M SARMA | SC, ELEM. EDU<br>GA, ASSAM                   |
| 67            | WP(C)/5485/2018   | BHARAT CH. DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                    | MR. K MUNIR<br>MR. P K MUNIR   | SC, SEC. EDU.                                |
| 68            | WP(C)/5494/2018   | DIMBESWAR BAISHYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                 | MRS. K DEVI<br>MS D DAS<br>MS R P BARUAH   | SC, SEC. EDU.                                |

**ORDER (STAY VACATING)**

|    |   |   |  |   |
|----|---|---|--|---|
| 69 | I.A.(Civil)/2955/2018<br>in WP(C)/5212/2018                     | RAFIQUL HASSAN<br><b>Versus</b><br>MIRZA FIROZ NABI ALHADI AND 3 ORS.     | MR. T J MAHANTA<br>MR. A BORUA<br>MR M SHELIM                                  | MR. R ALI   |
|    | <b>WITH</b><br>WP(C)/5212/2018                                  | MIRZA FIROZ NABI ALHADI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. | MR. R ALI<br>MS. F Y HUSSAIN<br>MR. H A AHMED                                  | SC, SEC. EDU.   |
|    |   | <b>ADMISSION</b>  |  |   |
| 70 | WP(C)/2705/2017<br>CAVT. NO. 481/2017<br>CAVT. 481/17(D/O), B/O | PRADIP KUMAR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.      | MR.M U MAHMUD<br>MRC KALITA<br>MR.S ISLAM<br>MS.A DAS<br>MR.M ALI<br>MRH HAQUE | MR.A SARMA<br>MR.K KALITA<br>SC, ELEMENTARY<br>EDUCATION<br>SC, BTC<br>FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |
| 23) | MS P CHAKRABORTY     | 13-08-2018 | To | 13-08-2018 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
[ SPECIAL LIST(CIVIL ) DATED 09-07-2018  
TO 30-08-2018, ALONG WITH THE FOLLOWING  
MATTERS.]**

| Sr.No.                  | Case Number   | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|-------------------------|---|---|---|--|
| <b><u>MOTION</u></b>    |   |   |   |  |
| 57                      | CRP/113/2018<br>FIXED                                     | NALINI GOGOI<br><b>Versus</b><br>SIDHANT SAHEWALLA AND 2 ORS.   | MR. K GOGOI<br>MS. P BORAH<br>MR. S BORTHAKUR                         |  |
| 58                      | CRP/114/2018  | KAJAL RANI RAI ALIAS KAJAL RANI ROY<br><b>Versus</b><br>KAJAL CHANDRA PAUL  | MR G P BHOWMIK<br>MRS. M HORE<br>MR D KALITA<br>MS P CHETIA           |  |
| 59                      | CRP/115/2018  | M/S. KORONIS PHARMACEUTICALS PVT.<br>LTD.<br><b>Versus</b><br>EMPLOYEES STATE INSURANCE<br>CORPORATION AND 2 ORS. | MR S DAS<br>MR S HOQUE  | MR. K K NANDI<br>SC, ESIC  |
| 60                      | CRP/116/2018  | RANA MAHAJAN<br><b>Versus</b><br>ANUKUL DUTTA AND ANR.  | MR. S R BHATTACHARJEE<br>MR. S BHATTACHARJEE<br>MR. H A SARKAR        |  |
| 61                      | CRP(I/O)/272/2018<br>CAVT. NO.0864/2018                   | JYOTSNA RANI ROY KARMAKAR AND 4<br>ORS.<br><b>Versus</b><br>MITHU DUTTA AND 3 ORS.                                | MR. P K ROY<br>MR. S K CHAKRABORTY<br>MR A CHAKRABORTY<br>MS. M DUTTA | DR. B U AHMED<br>MR K UDDIN<br>MR. A K AZAD<br>MR. S R BARBHUIYA<br>FOR CAVEATOR |
| 62                      | CRP(I/O)/273/2018<br>CAVT. NO.0562/2018                   | SRI VED PRAKASH AGARWALLA<br><b>Versus</b><br>PURANMAL AGARWALLA AND 21ORS.                                       | MR B K MISHRA<br>MR. S ISLAM<br>MR A HAWARI                           | MR. S DEKA<br>MR. B DUTTA<br>MS. J BORO<br>MR D TUMUNG<br>FOR CAVEATOR           |
| <b><u>ADMISSION</u></b> |   |   |   |  |
| 63                      | CRP(I/O)/117/2016<br>FIXED                                | RABINDRA CHANDRA SARKAR<br><b>Versus</b><br>MANINDRA CHANDRA SARKAR   | MR.S S SHARMA<br>MRA SHARMA<br>MRI SHARMA                             | MR S K SAHARIA   |
| <b><u>ORDERS</u></b>    |   |   |   |  |
| 64                      | I.A.(Civil)/1603/2018<br>WITH LCR, FIXED<br>in RFA/5/2014 | MUSTT. TANUJA BEGUM<br><b>Versus</b><br>SHRI SHIV KUMAR AGARWALLA AND 3<br>ORS                                    | MR. B BANERJEE<br>MR. A DEY   | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI<br>MS. N BORDOLOI                   |

**WITH**  
RFA/5/2014

TANUJA BEGUM and ANR.  
**Versus**  
SHIV KUMAR AGARWALLA and 3 ORS.

MR.B BANERJEE  
MS.M DEB  
MR.D F A AHMED  
MR.J LASKAR  
MR.A DEY

MS M L GOPE  
MS. N HAWELIA  
MS. N GOGOI  
MS. N BORDOLOI

**WITH**  
MC/76/2014  
**in** RFA/5/2014

TANUJA BEGUM and ANR.  
**Versus**  
SHIV KUMAR AGARWALLA and 3 ORS.

MR.B BANERJEE  
MS.M DEB  
MR.D F A AHMED  
MR.J LASKAR  
MR.A DEY

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
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| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |
| 23) | MS P CHAKRABORTY     | 13-08-2018 | To | 13-08-2018 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 15**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - IV) FROM ITEM NOS. 45 TO  
86 ALONG WITH THE FOLLOWING MATTERS.]**

| Sr.No.                       | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|------------------------------|---|--|--|---|
| <b>ORDER (STAY VACATING)</b> |   |  |  |   |
| 68                           | I.A.(Civil)/2958/2018<br>in WP(C)/2820/2018           | BIKRAM SINGH DOLEY<br><b>Versus</b><br>SRI SHANTIDHAR PEGU AND 12 ORS.       | MR K K MAHANTA<br>MISS. R BORAH<br>MS. B DEKA<br>MS P THAPA        | DR. B AHMED   |
|                              | <b>WITH</b><br>WP(C)/2820/2018<br>CAVT. NO. 0463/2018 | SHANTIDHAR PEGU AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS. | MR. P PATHAK<br>MR. P TALUKDAR<br>MR. A NARZARI<br>MS K GOGOI      | MR K K MAHANTA (R6)<br>SC, CO OP<br>MR H DAS<br>MR. B DEKA (R6)<br>MR. K M MAHANTA (R6)<br>MS P THAPA (R6)<br>MR. R BORA (R6)<br>FOR CAVEATOR<br>MR. G TALUKDAR |
| <b>ORDER NO STEPS</b>        |   |  |  |   |
| 69                           | WP(C)/4445/2018<br>FIXED                              | ABDUL RAFIQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.              | MR. B CHOUDHURY<br>MR. K KALITA<br>MR. S CHOWDHURY<br>MR E SHITIRI | GA, ASSAM   |
| 70                           | <b>WITH</b><br>WP(C)/4377/2018                        | KHAIRUL ISLAM AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS      | MR S CHAKRABORTY<br>MR A SHARMA<br>MR. K KALITA                    | GA, ASSAM   |
| 71                           | <b>WITH</b><br>WP(C)/4429/2018                        | GIASUDDIN AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS        | MR. A SARMA<br>MR S CHOUDHURY<br>MR. B CHOUDHURY                   | GA, ASSAM   |
| 72                           | <b>WITH</b><br>WP(C)/4446/2018                        | KAILASH KUMAR HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.     | MR S CHOUDHURY<br>MR. K KALITA<br>MR. B CHOUDHURY<br>MS. E SHITIRI | GA, ASSAM   |
| 73                           | <b>WITH</b><br>WP(C)/4486/2018                        | ANANJIT SAHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.               | MR. B CHOUDHURY<br>MR. K KALITA<br>MR. S CHOWDHURY<br>MR E SHITIRI | GA, ASSAM   |

**ORDER (IMPLEADMENT OF PARTY)**

|    |  |  |  |  |
|----|--|--|--|--|
| 74 | I.A.(Civil)/2937/2018<br>B/O<br>in WP(C)/2725/2018<br><b>WITH</b><br>WP(C)/2725/2018 | SRI MONIBABU SINGHA AND 8 ORS<br><b>Versus</b><br>LAKHAN CHANDRA DUTTA AND 3 ORS<br><br>LAKHAN CHANDRA DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.<br><br><b>ADMISSION</b> | MR H DAS<br>MS. U HAZARIKA<br>MR. B C DEKA<br><br>MR. B RAHMAN<br>MR. A SARMA<br>MR. S CHOUDHURY | DR. B AHMED<br>SC, CO OP<br>MR. B RAHMAN<br><br>DR. B AHMED<br>SC, CO OP |
| 75 | WP(C)/4824/2018<br>FIXED<br><br><b>WITH</b>  | M/S. AGAM WOOD PRODUCTS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MR. I H BARBHUIYA<br>MS R RAJKHOWA   | SC, FOREST   |
| 76 | WP(C)/1016/2018<br><br><b>WITH</b>   | MAWSHYNRUT VENEER PRODUCTS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. K D CHETRI<br>MS. B BARUAH   | GA, ASSAM<br>SC, FOREST  |
| 77 | WP(C)/1090/2018<br><br><b>WITH</b>   | MANROI SAWMILL<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. K D CHETRI<br>MR B DAS<br>MS B BARUAH  | GA, ASSAM<br>SC, FOREST  |
| 78 | WP(C)/1101/2018<br><br><b>WITH</b>   | L.L. NONGRUM TIMBER INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. K D CHETRI<br>MR B DAS<br>MS B BARUAH  | GA, ASSAM<br>SC, FOREST  |
| 79 | WP(C)/1150/2018<br><br><b>WITH</b>   | M/S. LODRI LYNGDOH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. K D CHETRI<br>MR. B DAS<br>MR. B DAS   | GA, ASSAM<br>SC, FOREST  |
| 80 | WP(C)/1164/2018<br><br><b>WITH</b>   | MAMATA VENEER PRODUCTS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. K D CHETRI<br>MR B DAS<br>MS B BARUAH  | GA, ASSAM<br>SC, FOREST<br>SC, FOREST                                    |
| 81 | WP(C)/1186/2018<br><br><b>WITH</b>   | SHARON FOREST PRODUCTS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. K D CHETRI<br>MR. B DAS<br>MS. B BARUAH  | GA, ASSAM<br>SC, FOREST  |
| 82 | WP(C)/1187/2018<br><br><b>WITH</b>   | PRIYANG SAW CUM VENEER MILLS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. K D CHETRI<br>MR B DAS<br>MS B BARUAH  | GA, ASSAM<br>SC, FOREST  |
| 83 | WP(C)/1264/2018<br><br><b>WITH</b>   | MAWTHLLIANG WOOD PRODUCTS PVT.<br>LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR A TEWARI<br>MS. P ADHIKARI<br>MRS N SARMAH  | GA, ASSAM  |
| 84 | WP(C)/2264/2018<br><br><b>WITH</b>   | RANGLUWA INDUSTRIAL PRODUCTS<br>PRIVATE LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR G KHANDELIA<br>MR. K DEKA   | GA, ASSAM<br>SC, FOREST  |
| 85 | WP(C)/2299/2018<br><br><b>WITH</b>   | M/S MEGHALAYA PINE FOREST<br>PRODUCTS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR A TEWARI<br>MS. N SARMAH<br>MS. S KUMARI<br>MS. P ADHIKARI<br>MR. D WANGDI                    | GA, ASSAM  |
| 86 | WP(C)/2527/2018<br><br><b>WITH</b>   | M/S B K TIMBER INDUSTRIES<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR I B KAKATI<br>MR B DAS  | GA, ASSAM<br>SC, FOREST  |
| 87 | WP(C)/3244/2018<br><br><b>WITH</b>   | M/S K.M. SAW MILL<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. I H BARBHUIYA<br>MS R RAJKHOWA   | SC, FOREST   |
| 88 | WP(C)/3247/2018  | M/S BHARAT SAW MILL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MR. I H BARBHUIYA<br>MS R RAJKHOWA   | SC, FOREST   |

|    |  |  |  |                             |
|----|--|--|--|-----------------------------|
| 89 | <b>WITH</b><br>WP(C)/3248/2018                 | M/S ITA KAKI SAW MILL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                | MR. I H BARBHUIYA<br>MS R RAJKHOWA   | SC, FOREST                  |
| 90 | <b>WITH</b><br>WP(C)/3275/2018                 | M/S R M TIMBER<br><b>Versus</b><br>STATE OF ASSAM AND 4 ORS.                           | MR. D SARAF<br>MR. S S GUPTA<br>MR. D DAS  | GA, ASSAM                   |
| 91 | <b>WITH</b><br>WP(C)/4235/2018                 | ABDUL MANNAN KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                    | MR. MD S HOQUE<br>MR. M DEKA<br>MR. S H SIKDAR   | SC, CO OP                   |
| 92 | <b>WITH</b><br>WP(C)/4349/2018                 | M/S. SIANG WOOD PVT. LTD. AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. A KHALEQUE<br>MR. Z KHALID   | MR. S K MEDHI<br>SC, FOREST |
| 93 | <b>WITH</b><br>WP(C)/4364/2018                 | ABDUL MANNAN KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                    | MR. S HAQUE<br>MS. A BORUAH<br>MR. S H SIKDAR  | SC, CO OP                   |
| 94 | <b>WITH</b><br>WP(C)/4408/2018                 | M/S. ALO-AO-SAW MILL AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.        | MR. A KHALEQUE<br>MR. Z KHALID<br>MR. R AHMED  | SC, FOREST                  |
| 95 | <b>WITH</b><br>WP(C)/4834/2018                 | M/S. MEBO TIMBER TRADE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.               | MR. I H BARBHUIYA<br>MS R RAJKHOWA   | SC, FOREST                  |
| 96 | WP(C)/4990/2018<br>WP(C) 4349/2016(D/O), FIXED | SHEWANG KONYAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                       | MR. J C GOGOI<br>MR. D HANDIQUE<br>MR. K KALITA<br>MR R KALITA<br>MR. S ALI<br>MR. N GOGOI<br>MR. H KAKATI | MR. S K MEDHI<br>SC, FOREST |

**ORDERS**

|    |   |   |  |                           |
|----|---|---|--|---------------------------|
| 97 | Review.Pet./132/2018<br>in WP(C)/5204/17(D/O) | SRI PREMDHAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. P J SAIKIA<br>MR. R GOGOI<br>MS. D DUTTA | SC, AFDC<br>MR. S B SARMA |
|----|---|---|--|---------------------------|

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 16**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - III) FROM ITEM NOS. 40 TO  
76 ALONG WITH THE FOLLOWING MATTERS.]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

#### **ORDER (STAY VACATING)**

|    |   |   |  |   |
|----|---|---|--|---|
| 45 | I.A.(Civil)/309/2018<br>B/O<br>in WP(C)/7592/2017         | JACINTHA RENTHLEI<br><b>Versus</b><br>NIRUPAM DUTTA AND 7 ORS   | MR G N SAHEWALLA<br>MR D SENAPATI<br>MS. R JAIN<br>MS. S KATAKEY<br>MD. ASLAM          | MS. B BHUYAN<br>MR. D J BARMAN<br>SC, HEALTH  |
|    | <b>WITH</b><br>WP(C)/7592/2017                            | NIRUPAM DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM and 7 ORS. | MRSB BHUYAN<br>MR. P D NAIR<br>MR G ALAM<br>MR. H ROHMAN<br>MR. D NAG<br>MR.D J BARMAN | MR. MD ASLAM<br>MR.K GOSWAMI<br>MS R JAIN<br>MS S KATAKEY<br>SC, HEALTH<br>SC, N C HILLS                |
|    | <b>WITH</b><br>I.A.(Civil)/328/2018<br>in WP(C)/7592/2017 | NIRUPAM DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM            | MRS B BHUYAN<br>MR. D J BARMAN<br>MR. K GOSWAMI  | MR G N SAHEWALLA<br>MD ASLAM<br>MR D SENAPATI<br>MS. S KATAKEY<br>SC, HEALTH<br>MR. R JAIN<br>SC, NCHAC |

#### **ADMISSION**

|    |                          |  |   |   |
|----|--------------------------|--|---|---|
| 46 | WP(C)/6576/2013<br>FIXED | SMTI NIZARA RAMCHIARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR.B RAMCHIARY<br>MR.D BARMAN<br>MS.S BORO<br>MS.C TALUKDAR | MR.C BARUAH<br>GA, ASSAM<br>SC, AG<br>SC, FINANCE |
| 47 | WP(C)/5336/2017<br>B/O   | JAKIR HUSSAIN MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS. | MR.K K PARASAR<br>MR.B CHETRI                               | GA, ASSAM   |
| 48 | WP(C)/908/2018<br>B/O    | BIMAL CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS.        | MR. M KALITA<br>MR. J HATIMURIA                             | SC, AG, C BARUAH<br>SC, P H E, P N GOSWAMI        |
| 49 | WP(C)/2613/2018<br>B/O   | ABDUR ROUF BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.      | MR. M KALITA<br>MR. J HATIMURIA<br>MR. A PHUKAN             | SC, P H E   |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- I)  
(RELATING TO CRIMINAL APPEAL) EXCEPT ITEM  
NO. 30 ALONG WITH THE FOLLOWING MATTERS.]**

| Sr.No.                    | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate |
|---------------------------|--|---|---|---------------------|
| <b><u>WITHDRAWAL</u></b>  |  |   |   |                     |
| 56                        | Crl.Pet./723/2018<br>B/O                                     | RAJESH DAS AND 5 ORS.<br><b>Versus</b><br>ABANTI DEY (DAS)            | MR G N SAHEWALLA<br>MD ASLAM<br>MR. P DEKA<br>MS. S. TODI<br>MR. M SAHEWALLA        |                     |
| <b><u>MOTION (BA)</u></b> |  |   |   |                     |
| 57                        | Bail Appln./1781/2018<br>NOT BY HON. H.K. SARMA, J,<br>FIXED | PALLABI SARMA CHOWDHURY<br><b>Versus</b><br>THE STATE OF ASSAM        | MR B KAUSHIK<br>MS. A KAPINJAL  | PP, ASSAM           |
| <b><u>MOTION</u></b>      |  |   |   |                     |
| 58                        | Crl.Rev.P./292/2018  | SMTI. ANJANA GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.    | MS S K CHAUHAN<br>MR. S CHAUHAN<br>MR. A R SHOME<br>MR. S CHAUHAN<br>MR. P MAZUMDER | PP, ASSAM           |
| 59                        | Crl.Pet./782/2018  | AKHTAR HUSSAIN<br><b>Versus</b><br>FARHAN AHMED AND ANR.              | MR. Y S MANNAN<br>MS. N BARUAH  |                     |
| 60                        | Crl.Pet./783/2018  | ASHIT KUMAR GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.     | MR. J SAIKIA<br>MR. P THAKURIA  | PP, ASSAM           |
| 61                        | Crl.Pet./784/2018  | PRABHAT DUTTA AND ANR.<br><b>Versus</b><br>JONALI DUTTA CHANGMAI      | MR J PAYENG<br>MS. J M RABHA<br>MR. T DOLEY   |                     |
| 62                        | Crl.Pet./785/2018  | MRINAL SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.         | MR. P SUNDI   | PP, ASSAM           |
| 63                        | Crl.Pet./786/2018  | NAIBOR ALI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. S ISLAM<br>MR A HAWARI<br>MS. C KALITA  | PP, ASSAM           |
| 64                        | Crl.Pet./787/2018  | MINTU ALI AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.  | MR. N ISLAM   | PP, ASSAM           |
| 65                        | Crl.Pet./788/2018  | RAJESH DUTTA<br><b>Versus</b><br>JHUMKI DUTTA                         | MR. S P CHOUDHURY<br>MS. K SAIKIA<br>MR. A S DHILLON                                |                     |

|                  |   |   |   |  |
|------------------|---|---|---|--|
| 66               | AB/2472/2018<br>NOT BY HON. H.K. SARMA, J,<br>FIXED             | ABDUL SALAM<br><b>Versus</b><br>THE STATE OF ASSAM  | MS. T SOM<br>MR H DAS<br>MR. P TELI<br>MS P LEKHARU   | PP, ASSAM  |
| <b>ADMISSION</b> |   |   |   |  |
| 67               | Crl.Pet./892/2014<br>WITH OFFICE NOTE, FIXED                    | MD. BASIRUDDIN AHMED and ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                             | MR.B CHAKRAVARTY<br>MR.U DAS<br>MR.K DHAR<br>MS.S SARMA   | MR.A SARMA<br>MR.M ROY<br>MR.C S SARKAR<br>PP, ASSAM |
| 68               | Crl.Rev.P./144/2018<br>FIXED                                    | BIJOYA GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.  | MR. S C BISWAS<br>MR R KARIM<br>MS A DAS<br>MS. J GHOSH   | PP, ASSAM<br>MS. M GHOSH (R2-3)                      |
| 69               | Crl.Pet./145/2018<br>FIXED                                      | SOHELI SEAL SARKAR<br><b>Versus</b><br>MD. SAYED AND ANR.   | MR. I H SAIKIA<br>MS. S KANUNGOE<br>MR. K KALITA<br>MR. M R CHOUDHURY                           | MR. S K SINGHA<br>MR. B KUMAR                        |
| <b>ORDERS</b>    |   |   |   |  |
| 70               | Crl.A./63/2018<br>WITH OFFICE NOTE, FIXED                       | CHOLA MANDALAM INVESTMENT AND<br>FINANCE CO. LTD and ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. R DE<br>MR.A BARKATAKI<br>MR. P NEOG<br>MS. P SHAH<br>MR.A PHUKAN                           | PP, ASSAM  |
| 71               | Crl.L.P./104/2018<br><b>in</b> Crl.A./6128/2018                 | SRI PRINCE JAISWAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                     | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. A KHOOND<br>MS. Y S PHOM<br>MS. T TASHI<br>MR. M BORAH | PP, ASSAM  |
|                  | <b>WITH</b><br>Crl.A./6128/2018<br>(Filing Number)              | SRI PRINCE JAISWAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                     |   |  |
| 72               | Crl.A./108/2018<br>WITH LCR, FIXED                              | BISWAJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. S R BARBHUIYA                                   | PP, ASSAM  |
|                  | <b>WITH</b><br>I.A.(Crl.)/267/2018<br><b>in</b> Crl.A./108/2018 | BISWAJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. S R BARBHUIYA                                   | PP, ASSAM  |
| 73               | Crl.Rev.P./202/2018<br>FIXED                                    | DEBARSHI BARUAH<br><b>Versus</b><br>M/S. AYUSH SYNTEX (INDIA) AND 2 ORS.                                | MR. D K KOTHARI<br>MR. B DEKA<br>MR P DAS<br>MR. P JAIN<br>MR. B P CHANGMAI                     |  |
| 74               | Crl.A./243/2018<br>WITH OFFICE NOTE, FIXED                      | PRADIP TALUKDAR<br><b>Versus</b><br>THE CENTRAL BUREAU OF<br>INVESTIGATION (CBI) AND ANR                | MR. K R PATGIRI<br>MS. U CHOUDHURY<br>MS. C DAS   | MR. S C KEYAL<br>SC, CBI                             |
|                  | <b>WITH</b><br>I.A.(Crl.)/590/2018<br><b>in</b> Crl.A./243/2018 | PRADIP TALUKDAR<br><b>Versus</b><br>THE CENTRAL BUREAU OF<br>INVESTIGATION (CBI) AND ANR                | MR. K R PATGIRI<br>MS. U CHOUDHURY<br>MR. C DAS   | MR. S C KEYAL<br>SC, CBI                             |
| 75               | Crl.Rev.P./257/2018<br>FIXED                                    | KAMAL HASSAN MIAH<br><b>Versus</b><br>THE STATE OF ASSAM  | MS. T SOM<br>MR H DAS   | PP, ASSAM  |
| 76               | Crl.Pet./552/2018<br>FIXED                                      | PRADIP KR. BHAGAWATI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                    | MR. K MUNIR<br>MR. P K MUNIR<br>MS A DAS  | PP, ASSAM  |
| 77               | I.A.(Crl.)/568/2018<br>FIXED<br><b>in</b> Crl.A./175/2018       | MONIRUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR H J TAMULI   | PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |
| 23) | MS P CHAKRABORTY     | 13-08-2018 | To | 13-08-2018 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLIMENTARY CAUSELIST

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**[ For Monday,13th August 2018]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

| Sr.No.                    | Case Number           | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|---------------------------|-----------------------|---|--|---------------------|
| <b><u>MOTION (BA)</u></b> |                       |   |  |                     |
| 52                        | Bail Appln./1800/2018 | RAFIKUL ALI BEPARI @ ROFIKUL ALI BEPARI @ RAFIKUL BEPARI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. T H HAZARIKA<br>MR S DEKA<br>MR M CHETIA<br>MR A RASHID<br>MR. K ISLAM | PP, ASSAM           |
| 53                        | Bail Appln./1801/2018 | SAIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M RAHMAN   | PP, ASSAM           |
| 54                        | Bail Appln./1802/2018 | KAILASH TANTI<br><b>Versus</b><br>THE STATE OF ASSAM  | MS. P DAS<br>MR. T HUSSAIN   | PP, ASSAM           |
| 55                        | Bail Appln./1803/2018 | SAHIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | G UDDIN<br>MS. P A TALUKDAR<br>MR N Y KONYAK                               | PP, ASSAM           |
| 56                        | Bail Appln./1804/2018 | DEBASISH KHARGHARIA<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR. A BHATTACHARYYA  | PP, ASSAM           |
| 57                        | Bail Appln./1805/2018 | FAZLUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. S MUNIR<br>MR. S RANA<br>MR. R H BHUYAN                                | PP, ASSAM           |
| 58                        | Bail Appln./1806/2018 | KHURSHID GUL KHAN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR T KALITA<br>MR. B DEKA<br>MR. A KAKATI                                  | PP, ASSAM           |
| 59                        | Bail Appln./1807/2018 | SAIJUDDIN ALI<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. S MUNIR<br>MS. P DAS<br>MR. T HUSSAIN                                  | PP, ASSAM           |
| 60                        | Bail Appln./1808/2018 | RANJAN DEBNATH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. B BORA<br>MR B GOGOI   | PP, ASSAM           |
| <b><u>MOTION</u></b>      |                       |   |  |                     |
| 61                        | AB/2473/2018          | MADHAB ROY<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. S C BISWAS<br>MR F A LASKAR  | PP, ASSAM           |
| 62                        | AB/2474/2018          | RUMA SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A GANGULY  | PP, ASSAM           |
| 63                        | AB/2475/2018          | SANJIB PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. T H HAZARIKA<br>MR S DEKA<br>MR M CHETIA<br>MR A RASHID<br>MR. K ISLAM | PP, ASSAM           |



|                                 |                                |  |  |           |
|---------------------------------|--------------------------------|--|--|-----------|
| 64                              | AB/2476/2018                   | KANAK SAIKIA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. S K SINGHA<br>MR. G PATHAK   | PP, ASSAM |
| 65                              | AB/2477/2018                   | HASSEN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                | MR A N AHMED   | PP, ASSAM |
| 66                              | AB/2478/2018                   | JAGANATH KARDONG<br><b>Versus</b><br>THE STATE OF ASSAM          | MR J PAYENG  | PP, ASSAM |
| 67                              | AB/2479/2018                   | POONAM ISLAM @ POONAM ROY<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M A SHEIKH<br>MS. A BEGUM<br>DR. K U AHMED<br>MR. M HOSSAIN<br>MR. F ISLAM<br>MS F INTAZ | PP, ASSAM |
| 68                              | AB/2480/2018                   | BIKASH HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM           | MR Z ALAM<br>MR. N D SARMA<br>MR E U AHMED<br>MS. S NAZNEEN                                  | PP, ASSAM |
| 69                              | AB/2481/2018                   | DIP JYOTI BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. B CHAKRABORTY                         | PP, ASSAM |
| 70                              | AB/2482/2018                   | DADU SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM               | MD R ALI<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. N MAHAJAN                                  | PP, ASSAM |
| 71                              | AB/2483/2018                   | BABUL MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. R BORA   | PP, ASSAM |
| <b><u>BAIL HEARING (BA)</u></b> |                                |  |  |           |
| 72                              | Bail Appln./1773/2018<br>FIXED | TAPASH GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. S C BISWAS<br>MR. F A HASSAN<br>MR. P S BISWAS   | PP, ASSAM |
| <b><u>BAIL HEARING</u></b>      |                                |  |  |           |
| 73                              | AB/1993/2018<br>FIXED          | SOHIDUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM             | MR B D DAS<br>MR. N UPADHAYAY  | PP, ASSAM |
| 74                              | AB/2135/2018<br>FIXED          | MANIR ALI @ MANIR UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM   | MR S M ABDULLAH P<br>MR. S RAHMAN<br>MR. J ALI<br>MR D SAIKIA<br>MR R ISLAM                  | PP, ASSAM |
| 75                              | AB/2161/2018<br>FIXED          | DERAJ ALI<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR Z ALAM<br>MR. N D SARMA<br>MR E U AHMED<br>MS. S NAZNEEN                                  | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,13th August 2018]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 19**

**[CIVIL BENCH - I & CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

| Sr.No.           | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate                               |
|------------------|---|---|--|---|
| <b>ADMISSION</b> |   |   |  |   |
| 56               | MACApp./135/2018<br>FIXED                           | UNITED INDIA INSURANCE COMPANY LT<br><b>Versus</b><br>SMT KUSUM RAJKHOWA and ANR  | MR S S SHARMA<br>MS L SHARMA<br>MR. B J MUKHERJEE  | MR. D C BORAH<br>MR. A J SARMA<br>MR G ALAM (R-2) |
|                  | <b>WITH</b>   |   |  |   |
| 57               | MACApp./249/2018                                    | SMTI KUSUM RAJKHOWA<br><b>Versus</b><br>SRI SANKUMONI GOSWAMI and ANR   | MR S S SHARMA<br>MR. D C BORAH<br>MR. A J SARMA<br>MS. L SHARMA<br>MR D BARMAN<br>MR. S K GHOSH<br>MR. B J MUKHERJEE | MR G ALAM<br>MR. H ROHMAN<br>MR. D NAG            |
|                  | <b>WITH</b>   |   |  |   |
| 58               | MACApp./332/2018<br>FIXED                           | THE NATIONAL INSURANCE COMPANY<br>LIMITED(SUBSIDIARY OF GENERAL<br>INSURANCE CORPORATION OF INDIA)<br><b>Versus</b><br>IBRAHIM ALI SK @ EBRAHIM ALI SK AND<br>3 ORS | R D MAZUMDAR   | MR. A A R KARIM                                   |
|                  | <b>WITH</b>   |   |  |   |
|                  | I.A.(Civil)/1041/2018<br><b>in</b> MACApp./332/2018 | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>IBRAHIM ALI SK @ EBRAHIM ALI SK AND<br>3 ORS  | MRS R D MAZUMDAR<br>MR. S ACHARJEE   |   |
|                  | <b>WITH</b>   |   |  |   |
| 59               | MACApp./718/2018                                    | NEW INDIA ASSURANCE COMPANY LTD<br><b>Versus</b><br>SRI TANU SHARMA AND 5 ORS   | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR   |   |
|                  | <b>WITH</b>   |   |  |   |
|                  | I.A.(Civil)/2887/2018<br><b>in</b> MACApp./718/2018 | NEW INDIA ASSURANCE COMPANY LTD<br><b>Versus</b><br>SRI TANU SHARMA AND 5 ORS   | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR   |   |
|                  | <b>WITH</b>   |   |  |   |
|                  | I.A.(Civil)/2888/2018<br><b>in</b> MACApp./718/2018 | NEW INDIA ASSURANCE COMPANY LTD<br><b>Versus</b><br>SRI TANU SHARMA AND 5 ORS   | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR   |   |
| 60               | MACApp./720/2018                                    | CHOLAMANDALAM M S GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>AMJUMA BEGUM AND 4 ORS   | MR. A TALUKDAR<br>MR. K K BHATTA<br>MR J JOHN<br>MS JONA TALUKDAR  |   |

|                                 |  |  |  |  |
|---------------------------------|--|--|--|--|
|                                 | <b>WITH</b><br>I.A.(Civil)/2890/2018<br><b>in</b> MACApp./720/2018     | CHOLAMANDALAM M S GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>AMJUMA BEGUM AND 4 ORS            | MR. A TALUKDAR<br>MR. K K BHATTA<br>MR J JOHN<br>MS JONA TALUKDAR                |  |
| 61                              | MACApp./725/2018   | SRI ADITYA BORA AND ANR<br><b>Versus</b><br>MD AZAD KHAN AND ANR                                     | MR. P MAHANTA<br>MR. C M MAHANTA   |  |
| 62                              | MACApp./726/2018   | RAJASHREE PHUKAN AND 2 ORS<br><b>Versus</b><br>KRISHNA PD SHARMA AND 2 ORS                           | MR. P MAHANTA<br>MS. D PAUL<br>MR. C M MAHANTA                                   |  |
| 63                              | MACApp./727/2018   | SMT SABITA KALITA AND 3 ORS<br><b>Versus</b><br>M/S NEW INDIA ASSURANCE COMPANY<br>LIMITED AND 2 ORS | MR. N DEBNATH<br>MS. R HAZARIKA  |  |
| 64                              | MACApp./728/2018   | SRI MOTILAL KANDHA<br><b>Versus</b><br>SRI BHASKAR JYOTI SAIKIA AND 2 ORS                            | MR A K PAUL<br>MR. P SUNDI   |  |
| <b><u>BAIL HEARING (BA)</u></b> |  |  |  |  |
| 65                              | Bail Appln./1611/2018<br>P/H, FIXED, BY SLIP                           | SUBODH BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR D DEY<br>MS D KALITA  | PP, ASSAM  |
| <b><u>ORDERS</u></b>            |  |  |  |  |
| 66                              | I.A.(Civil)/376/2018<br>B/O<br><b>in</b> MACApp./67/2018               | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>FAKAR UDDIN TALUKDAR                                 | MS. N MODI<br>MS. M CHOUDHURY<br>MR.S DUTTA<br>MR. C SHARMA<br>MR. SIDHANT DUTTA |  |
|                                 | <b>WITH</b><br>MACApp./67/2018   | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>FAKAR UDDIN TALUKDAR                                 | MS. N MODI<br>MS. M CHOUDHURY<br>MR.S DUTTA<br>MR. C SHARMA<br>MR. SIDHANT DUTTA | MR S DEY<br>MR. T ROY<br>MS. B SARKAR                    |
|                                 | <b>WITH</b><br>I.A.(Civil)/378/2018<br><b>in</b> MACApp./67/2018       | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>FAKAR UDDIN TALUKDAR                                 | MS. N MODI<br>MS. M CHOUDHURY<br>MR.S DUTTA<br>MR. C SHARMA<br>MR. SIDHANT DUTTA |  |
| 67                              | I.A.(Civil)/1163/2018<br>B/O<br><b>in</b> MACApp./232/2018             | SMTI GIRIBALA RABHA AND 2 ORS<br><b>Versus</b><br>SRI NAYANMONI NATH AND 2 ORS                       | MR. A BARUA<br>MR. A BHATTACHARYYA<br>MR D MAHANTA                               |  |
|                                 | <b>WITH</b><br>MACApp./232/2018  | SMTI GIRIBALA RABHA AND 2 ORS<br><b>Versus</b><br>SRI NAYANMONI NATH AND 2 ORS                       | MR. A BARUA<br>MR. A BHATTACHARYYA<br>MR D MAHANTA                               |  |
| 68                              | I.A.(Civil)/1353/2018<br>WITH LCR, FIXED<br><b>in</b> MACApp./428/2017 | THE NATIONAL INSURANCE COMPANY<br>LTD<br><b>Versus</b><br>SAPAN MANDAL AND 2 ORS                     | MR. A DUTTA<br>MRS. P M DUTTA  | MR. A ACHARYA  |
|                                 | <b>WITH</b><br>MACApp./428/2017  | SRI SAPAN MANDAL<br><b>Versus</b><br>SRI PRAFULLA BHARALI and 2 ORS                                  | MR.A ACHARYA   | MR.A A AHMEDR-1<br>MR.A DUTTA(R-3)<br>MRS.P M DUTTA(R-3) |
|                                 | <b>WITH</b><br>CO/4/2018<br><b>in</b> MACApp./428/2017                 | THE NATIONAL INSURANCE COMPANY<br>LTD<br><b>Versus</b><br>SAPAN MANDAL AND 2 ORS                     | MR. A DUTTA<br>MRS. P M DUTTA  | MR. A ACHARYA  |
|                                 | <b>WITH</b><br>I.A.(Civil)/1349/2018<br><b>in</b> MACApp./428/2017     | THE NATIONAL INSURANCE COMPANY<br>LTD<br><b>Versus</b><br>SAPAN MANDAL AND 2 ORS                     | MR. A DUTTA<br>MRS. P M DUTTA  | MR. A ACHARYA  |

|    |   |  |   |   |
|----|---|--|---|---|
| 69 | I.A.(Civil)/2770/2018<br>FIXED<br>in MACApp./704/2018<br><br><b>WITH</b><br>MACApp./704/2018<br><br><b>WITH</b><br>I.A.(Civil)/2771/2018<br>in MACApp./704/2018 | THE UNITED INDIA INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SRI AMARENDRA KALITA AND 2 ORS<br><br>THE UNITED INDIA INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SRI AMARENDRA KALITA AND 2 ORS<br><br>THE UNITED INDIA INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>SRI AMARENDRA KALITA AND 2 ORS | MR. A DUTTA<br>MRS. P M DUTTA<br><br>MR. A DUTTA<br>MRS. P M DUTTA<br><br>MR. A DUTTA<br>MRS. P M DUTTA |   |
| 70 | I.A.(Civil)/2891/2018<br>in MACApp./719/2018<br><br><b>WITH</b><br>MACApp./719/2018<br><br><b>WITH</b><br>I.A.(Civil)/2893/2018<br>in MACApp./719/2018          | THE NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>SRI NILUTPAL RAJKHOWA AND 2 ORS.<br><br>THE NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>SRI NILUTPAL RAJKHOWA AND 2 ORS.<br><br>THE NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>SRI NILUTPAL RAJKHOWA AND 2 ORS.                         | MR. A DUTTA<br>MRS. P M DUTTA<br><br>MR. A DUTTA<br>MRS. P M DUTTA<br><br>MR. A DUTTA<br>MRS. P M DUTTA |   |
| 71 | I.A.(Civil)/2895/2018<br>in MACApp./721/2018<br><br><b>WITH</b><br>MACApp./721/2018<br><br><b>WITH</b><br>I.A.(Civil)/2896/2018<br>in MACApp./721/2018          | THE BAJAJ ALLIANZ GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>MD ASSADAR ALI AND 2 ORS<br><br>THE BAJAJ ALLIANZ GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>MD ASSADAR ALI AND 2 ORS<br><br>THE BAJAJ ALLIANZ GENERAL<br>INSURANCE CO. LTD<br><b>Versus</b><br>MD ASSADAR ALI AND 2 ORS    | MR. A BHATTACHARYYA<br><br><br>MR. A BHATTACHARYYA<br><br>MR. A BHATTACHARYYA                           |   |
| 72 | I.A.(Civil)/2898/2018<br>in MACApp./722/2018<br><br><b>WITH</b><br>MACApp./722/2018<br><br><b>WITH</b><br>I.A.(Civil)/2899/2018<br>in MACApp./722/2018          | THE NATIONAL INSURANCE COMPANY<br>LTD<br><b>Versus</b><br>ALI HUSSAIN AND 10 ORS<br><br>THE NATIONAL INSURANCE COMPANY<br>LTD<br><b>Versus</b><br>ALI HUSSAIN AND 10 ORS<br><br>THE NATIONAL INSURANCE COMPANY<br>LTD<br><b>Versus</b><br>ALI HUSSAIN AND 10 ORS                                     | MR. A DUTTA<br>MRS. P M DUTTA<br><br>MR. A DUTTA<br>MRS. P M DUTTA<br><br>MR. A DUTTA<br>MRS. P M DUTTA |   |
| 73 | I.A.(Civil)/2934/2018<br>in MACApp./729/2018<br><br><b>WITH</b><br>MACApp./729/2018   | SMTI ANIMA CHAKRABORTY<br><b>Versus</b><br>DEWAN AMZAD ALI AND 2 ORS<br><br>SMTI ANIMA CHAKRABORTY<br><b>Versus</b><br>DEWAN AMZAD ALI AND 2 ORS   | MR. K SARMA<br>MR. D DAS<br>MR. M BARUAH<br><br>MR. K SARMA<br>MR. D DAS<br>MR. M BARUAH                |   |
|    |   | <b>HEARING</b>   |   |   |
| 74 | MACApp./44/2015<br>WITH LCR 1 FILE, FIXED   | NATIONAL INSURANCE CO LTD<br><b>Versus</b><br>ANOWAR HUSSAIN and 2 ORS   | MR.A DUTTA<br>MRS.P M DUTTA   | MR.I A TALUKDAR(R-1)<br>MR.S DAS<br>MS.P BARMAN(R-1)<br>MR.R CHETRI |

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |
| 23) | MS P CHAKRABORTY     | 13-08-2018 | To | 13-08-2018 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**MS. KANCHAN NEWAR (JOINT REGISTRAR (VIGILANCE))**

**COURT NO: 101**

**[LAWAZIMA MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

#### **ORDERS**

|   |              |   |                              |  |
|---|--------------|---|------------------------------|--|
| 1 | ITA/21/2016  | PRINCIPAL COMMISSIONER OF INCOME TAX<br><b>Versus</b><br>M/S HOMETEK INDIA AGRO FOODS | MR.S SAIKIA<br>MR.D K BAGCHI |  |
| 2 | ITA/22/2016  | PRINCIPAL COMMISSIONER OF INCOME TAX<br><b>Versus</b><br>M/S S.M.S. SMELTERS LTD      | MR.S SAIKIA<br>MR.D K BAGCHI |  |
| 3 | ITA/127/2016 | PRINCIPAL COMMISSIONER OF INCOME TAX<br><b>Versus</b><br>M/S UNIVERSAL PIPES PVT LTD  | MR.S SAIKIA<br>MR.D K BAGCHI |  |

LEAVE NOTE OF ADVOCATES FOR 13/08/2018

|     |                      |            |    |            |
|-----|----------------------|------------|----|------------|
| 1)  | MR. K K SHARMA       | 25-03-2018 | To | 31-12-2018 |
| 2)  | MR. J P SHARMA       | 19-06-2018 | To | 20-11-2018 |
| 3)  | MR. M SINGH          | 09-07-2018 | To | 26-10-2018 |
| 4)  | MR. S DASGUPTA       | 24-07-2018 | To | 25-08-2018 |
| 5)  | MR. I H LASKAR       | 24-07-2018 | To | 15-09-2018 |
| 6)  | MR. J C ROYCHOUDHURY | 05-08-2018 | To | 25-08-2018 |
| 7)  | MR. S SAIKIA         | 09-08-2018 | To | 13-08-2018 |
| 8)  | MR H RAHMAN          | 05-08-2018 | To | 15-09-2018 |
| 9)  | I HASIEB             | 05-08-2018 | To | 10-09-2018 |
| 10) | MR. D BANERJEE       | 06-08-2018 | To | 16-08-2018 |
| 11) | MR. B SAIKIA         | 01-08-2018 | To | 15-09-2018 |
| 12) | MR. B D GOSWAMI      | 06-08-2018 | To | 07-09-2018 |
| 13) | MS. S SARMA          | 06-08-2018 | To | 14-08-2018 |
| 14) | MR. I HUSSAIN        | 06-08-2018 | To | 15-08-2018 |
| 15) | MR. R P SINGH        | 14-08-2018 | To | 24-08-2018 |
| 16) | MR. S K JAIN         | 10-08-2018 | To | 15-08-2018 |
| 17) | MR. N GOGOI          | 10-08-2018 | To | 20-08-2018 |
| 18) | MR. H R KHAN         | 10-08-2018 | To | 16-08-2018 |
| 19) | MR. R DE             | 13-08-2018 | To | 14-08-2018 |
| 20) | MR. U SARMA          | 13-08-2018 | To | 13-08-2018 |
| 21) | MR. J ROY            | 10-08-2018 | To | 15-08-2018 |
| 22) | MR. S K JAIN         | 13-08-2018 | To | 21-08-2018 |